## O.A. No. 853 of 2005

Order dated: 11.09.2009

CORAM:

Hon'ble Mr. Justice K. Thankappan, Member(J) Hon'ble Mr. C.R.Mohapatra, Member (A)

Ld. Counsel for the applicant wants to withdraw the O.A. without prejudice to the applicant to move this Court, if so advised in a later stage.

Prayer is granted.

O.A. stands dismissed as withdrawn.

MEMBER (A)

MEMBER(J)